Annexure – 7

Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 10.08.2024

List of operational creditors (Government dues)
(Amount in₹)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of recepit	Amount of claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Sales Tax Department		05.02.2024	₹ 47,689,298.00	₹ 31,331,521.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 16,357,777.00	₹ 0.00	The RP rejected the amount of Rs. 1,63,57,777.00, due to insufficient documents to substantiate the claim.
2	Employee State Insurance Corporation (Sub-Regional Office)		20.02.2024	₹ 3,267.00	₹ 3,267.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	
3	Income Tax Department		10.08.2024	₹ 1,244,900.00	₹ 171,546.00	Operational Debt	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 1073354.00	The RP has kept the amount of Rs. 10,73,354 under verification as the books of accounts of the CD does not reflect the remaining amount and requisite supporting documents are sought from CD.
	TOTAL			**₹ 48,937,465.00**	**₹ 31,506,334.00**		**₹ 0.00**	**₹ 0.00**			**₹ 0.00**	**₹ 0.00**	**₹ 16357777.00**	**₹ 1,073,354.00**	